

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/241/ (IB)/2017
NAME OF THE PETITIONER(S) : MAFARAM JAVANARAM CHAUDHARY
NAME OF THE RESPONDENT(S) : CANADIAN CRYSTALLINE WATER INDIA LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SRINIVASAN
for Chitra Narayan

Counsel for Petitioner

[Signature]

ORDER

Counsel for Petitioner present and submitted a memo stating that this matter has already been settled and prayed to withdraw the petition. Prayer is allowed. To this effect an endorsement has been made by the Counsel for Petitioner on the petition. The petition is **dismissed as withdrawn**.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)